

## National Awards for films

2365. SHRI BHUVARAHAN : Will the Minister of INFORMATION AND BROADCASTING be pleased to state :

(a) whether under the revised rules for the National Awards for films, a lesser amount has been fixed for a National Integration Film than that for a feature film ;

(b) whether any proposal is under consideration of Government to increase the amount of the award of National Integration Films to that of a feature film ; and

(c) if not, the reasons for the disparity and the criterion of giving more for the feature films ?

THE DEPUTY MINISTER IN THE MINISTRY OF INFORMATION AND BROADCASTING (SRI DHARAM VIR SINHA) : (a) to (c). Under the revised rules of National Awards for Films, the quantum of cash prizes for the best feature film on National Integration has been raised this year from Rs. 5,000/- to Rs. 30,000/- to the producer and from Rs. 2,000/- to Rs. 10,000/- to the director. In the case of the best feature film of the year (which is so adjudged on the basis of its all-round technical and cinematic excellence) the quantum of cash prizes has been enhanced this year from Rs. 20,000/- to Rs. 40,000/- to the producer and from Rs. 5,000/- to Rs. 10,000/- to the director. There is nothing in the rules to prevent a film on National Integration being adjudged the best feature film of the year.

## Scheduled Caste/Scheduled Tribe Class III Officers on Deputation

2366. SHRI C. P. SHAILANI : Will the PRIME MINISTER be pleased to state :

(a) the total number of Class III Officers of the Central Secretariat Clerical Service on deputation to ex-Cadre posts ;

(b) how many out of them belong to the Scheduled Caste/Scheduled Tribe community ;

(c) whether adequate representation is not being given to the officers of the Scheduled Caste and Scheduled Tribe communities while selecting Officers for deputation ;

(d) whether appointing authorities try to evade the selection of the Schedule Caste and Schedule Tribe Officers for deputation under the pretext of non-reservation of seats for the candidates of to Scheduled Castes and Scheduled Tribes on deputation ; and

(e) if so, the steps being taken to improve the representation of the Scheduled Caste/Scheduled Tribes Officers selected for deputation on ex-cadre posts ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : (a) to (d) The required information is being collected and will be laid on the Table of the House as early as possible.

(e) This will be examined on receipt of the required information.

पश्चिमी बंगाल में पाकिस्तानी नागरिकों का पंजीकरण

2367. श्री हुकम चंद कछवाय : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) गत दो वर्षों में बँध बीसा और अन्य दस्तावेज लेकर भारत में आये उन पाकिस्तानी नागरिकों की संख्या कितनी है जिन्होंने पश्चिम बंगाल में अपना नाम रजिस्टर करवाया है ;

(ख) इस अवधि में कितने पाकिस्तानी नागरिक अपने बीसा की अवधि समाप्त होने से पहले ही पाकिस्तान वापिस चले गये ;

(ग) इस अवधि में कितने व्यक्तियों को देश छोड़ कर जाने के नोटिस लिखे गये थे ;

(घ) कितने पाकिस्तानी नागरिकों को वापिस भेजा गया था ; और

(ङ) कितने व्यक्तियों को गिरफ्तार किया गया है और उनके विरुद्ध क्या कार्यवाही की गई है ?

गृह मन्त्रालय में उप मंत्री (श्री मोहम्मद) : (क) से (ङ). सूचना एकत्रित की जा रही है और रजिस्टर के पटल पर रख दी जायेगी ।